

# HIGH COURT OF CHHATTISGARH : BILASPUR

## ENDORSEMENT

Endt. No. 100 /Confdl./2021  
I-8-2/2002 (Pt. XII)

Bilaspur, dated the 03 /03/2021

Copies of letters No. L-16021/5/2017-GP-I along with enclosures dated 03.02.2021 & 16.02.2021 respectively of the Under Secretary to the Government of India, Ministry of Petroleum and Natural Gas, New Delhi regarding filling the post of Member (Legal) in Petroleum and Natural Gas Regulatory Board (PNGRB) are enclosed herewith with a direction that the concerned candidates who fulfill the eligible qualification for the aforesaid post may submit their application to this Registry on or before 07.03.2021 failing which it shall be presumed that none of them are willing for the same.

  
(Deepak Kumar Tiwari)  
Registrar General  
03/03/2021

Encl: As above

Government of India

Ministry of Petroleum and Natural Gas

Shastri Bhawan, New Delhi

Dated: 3<sup>rd</sup> February, 2021

DR (Contd.)  
A.H.

To,

The Registrar General,  
All High Courts (as per list)

M/1/2/21

Sub: Filling the post of Member (Legal) in Petroleum and Natural Gas Regulatory Board (PNGRB).

Madam/Sir,

I am directed to say that one post of Member (Legal) has fell vacant on 20.03.2020 in PNGRB and it has been decided to fill the vacancy by inviting applications for the post through open advertisement in leading newspapers. Accordingly, advertisement has been published on 16.01.2021 in leading newspapers including Employment News. Copy of advertisement along with details of the vacancy is enclosed at Annexure.

2. In this regard, it is requested that the vacancy may kindly be given wide publicity through the website and Notice-Boards of the High Court.

Encl: as above.

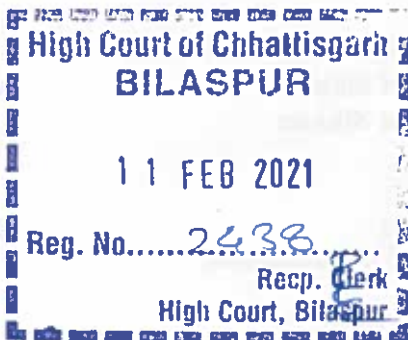
Yours faithfully,

Raj Kishore  
3/2/21

(Raj Kishore)

Under Secretary to the Govt. of India

Tel. No. 2338-9464



DR  
11.02.21  
4:35 PM

1. The Registrar,  
High Court of Andhra Pradesh  
Nelapadu, Amaravati. Pin 522202
2. The Registrar,  
Allahabad High Court  
Nyay Marg,  
Allahabad,  
Uttar Pradesh-211017
3. The Registrar,  
Bombay High Court,  
Fort, Mumbai -32.
4. The Registrar,  
Calcutta High Court,  
3, Esplanade Row West,  
Kolkata, Pin - 700 001
5. The Registrar,  
High Court Of Chhattisgarh,  
Bodri, Raipur Road, Bilaspur,  
Chhattisgarh  
Pin : 495220
6. The Registrar,  
Delhi High Court,  
Sher Shah Road,  
New Delhi - 110053.
7. The Registrar,  
High Court of Gujarat  
Sola, Ahmedabad  
Pin Code : 380 060  
Gujarat.
8. The Registrar,  
The Gauhati High Court  
Mahatma Gandhi Road  
Guwahati - 781001  
Assam, India
9. The Registrar,  
High Court Of Himachal Pradesh  
Ravenswood, Shimla - 171 001
10. The Registrar,  
High Court of J&K  
Jammu & Kashmir State  
Judicial Academy,  
Janipur, Jammu - 180005.
11. The Registrar,  
Jharkhand High Court,  
Doranda,  
Ranchi-834 033
12. The Registrar,  
High Court of Karnataka,  
Dharwad,  
Dharwad-580 011.
13. The Registrar,  
High Court of Kerala  
Ernakulam- 682031
14. The Registrar,  
Madras High Court  
Thiru. C. Kumarappan  
Registrar General  
Madras High Court,  
Chennai-600104
15. The Registrar,  
High Court of Madhya Pradesh,  
Jabalpur, India - 482001
16. The Registrar,  
High Court of Meghalaya  
Shillong - 793001  
Meghalaya
17. The Registrar,  
High Court of Manipur  
High Court Complex,  
Mantripukhri, Imphal, Manipur  
795002
18. The Registrar,  
Orissa High Court  
Chandini Chowk,  
Cuttack, Odisha 753002
19. The Registrar,  
Patna High Court  
State Bank, L.N. Mithra Institute,  
Bailey Rd, Patna, Bihar 800001
20. The Registrar,  
Punjab and Haryana High Court  
Sector-1, Chandigarh.
21. The Registrar,  
Rajasthan High Court  
Bhagwan Das Rd, C Scheme,  
Ashok Nagar, Jaipur, Rajasthan  
302005
22. The Registrar,  
High Court Of Sikkim  
Gangtok, East Sikkim  
Pin: 737101
23. The Registrar,  
High Court of Uttarakhand,  
Nainital,  
Uttarakhand 263002.

**MINISTRY OF PETROLEUM & NATURAL GAS**

**GOVERNMENT OF INDIA  
SHASHTRI BHAWAN, NEW DELHI - 110001**

**APPLICATIONS FOR SELECTION OF MEMBER (LEGAL), PETROLEUM AND NATURAL GAS REGULATORY BOARD (Advt. - 02) (Re-advertised).**

Nominations/Applications are hereby invited for consideration of the Search Committee for selection to one post of Member (Legal), Petroleum and Natural Gas Regulatory Board. The post will fall vacant on 20.03.2020. The advertisement has been published in Employment News on 16.01.2021.

2. The term of office, the salaries and allowances payable to and the other terms and conditions of service of Member, Petroleum and Natural Gas Regulatory Board is governed by the PNGRB Act, 2006 and the rules notified thereunder. The Act and the Rules notified thereunder are also available on the website at <http://www.petroleum.nic.in>.

3. Bio-data of those who fulfil the qualifications and not more than 62 years of age as on 01.03.2021, be sent in the format given below:

i.	Name of the Post applied for/ Advertisement No.	
ii.	Name of the Applicant	
iii.	Father's Name	
iv.	Date of Birth	
v.	Age as on <u>01.03.2021</u>	
vi.	Address for Communication	
vii.	Telephone No. - Landline (with STD code) & Mobile	
viii.	E-mail Address	
ix.	Whether application is sent through Proper Channel (Yes/No)	
x.	Present Occupation/Profession/Service	
xi.	Educational Qualifications	
xii.	Previous Employment/Experience Details (enclose details of experience as per PNGRB Act, 2006)	
xiii.	Attach one page write-up of your expectation from the job	

4. Last date for receiving applications: 30 days from date of advertisement in the leading newspapers (Applications received after this date will not be considered)

5. The applications in the prescribed proforma may be forwarded along with following documents:-

- i. Special Achievements/Field of Specialization.
- ii. Vigilance Status (VS/IC/PC).
- iii. A statement showing major/minor penalties imposed during the last ten years.
- iv. CR dossiers containing CRs for the last ten years. In case of photocopies of CR dossiers, every page should be duly attested by an officer not below the rank of Under Secretary to the Govt. of India.

6. Application received after the closing date or without the APAR/CRs dossier (or attested photocopies of ACRs) or otherwise found incomplete or not in the prescribed proforma are liable to be rejected. Officers who apply for the post will not be allowed to withdraw their candidature subsequently. Advance copies of application received after the last date or otherwise found incomplete are liable to be rejected.

7. While forwarding the applications, it may be verified & a certificate may be furnished to the effect that the particulars furnished by the officer are correct. It may also be confirmed that in the event of selection for appointment, the officer concerned will be relieved of his duties.

8. The Search Committee reserves the right to consider persons other than those nominated or who have applied.

9. Address for sending applications:

Joint Secretary (GP),  
Ministry of Petroleum & Natural Gas,  
Shastri Bhawan,  
New Delhi- 110001.

No.	Name of the Candidate	Grade	Category	Remarks
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105/2021/1925C/Conf 22.

File No. L-16021/5/2017-GP-I

Government of India

Ministry of Petroleum and Natural Gas

Shastri Bhawan, New Delhi

Dated: 16 February, 2021

DR (Contd.)

*[Signature]*

To,

The Registrar General,  
All High Courts (as per list)

Sub: Filling the post of Member (Legal) in Petroleum and Natural Gas Regulatory Board (PNGRB) - Extension for last date of submission of application.

Madam/Sir,

I am directed to refer to this Ministry's letter dated 03.02.2021 (copy enclosed) regarding the above mentioned subject and to inform that the last of submission of application for the post of Member (Legal), PNGRB has been extended by 30 days (from 14.02.2021 to 16.03.2021).

2. In this regard, it is requested to update the same on website and Notice-Boards of the High Court.

Yours faithfully,

*[Signature]*  
16/2/21

(Raj Kishore)

Under Secretary to the Govt. of India

Tel. No. 2338-9464

Encl: as above.

High Court of Chhattisgarh  
BILASPUR  
23 FEB 2021  
Reg. No. .... 2839  
Recp. Clerk  
High Court, Bilaspur

Rec  
Relay  
28.02.21  
4:30 pm

1. The Registrar,  
High Court Of Andhra Pradesh  
Nelapadu, Amaravati. Pin 522202
2. The Registrar,  
Allahabad High Court  
Nyay Marg,  
Allahabad,  
Uttar Pradesh-211017
3. The Registrar,  
Bombay High Court,  
Fort, Mumbai -32.
4. The Registrar,  
Calcutta High Court,  
3, Esplanade Row West,  
Kolkata, Pin - 700 001
5. The Registrar,  
High Court Of Chhattisgarh,  
Bodri, Raipur Road, Bilaspur,  
Chhattisgarh  
Pin : 495220
6. The Registrar,  
Delhi High Court,  
Sher Shah Road,  
New Delhi - 110053.
7. The Registrar,  
High Court of Gujarat  
Sola, Ahmedabad  
Pin Code : 380 060  
Gujarat.
8. The Registrar,  
The Gauhati High Court  
Mahatma Gandhi Road  
Guwahati - 781001  
Assam, India
9. The Registrar,  
High Court Of Himachal Pradesh  
Ravenswood, Shimla - 171 001
10. The Registrar,  
High Court of J&K  
Jammu & Kashmir State  
Judicial Academy,  
Janipur, Jammu - 180005.
11. The Registrar,  
Jharkhand High Court,  
Doranda,  
Ranchi-834 033
12. The Registrar,  
High Court of Karnataka,  
Dharwad,  
Dharwad-580 011.
13. The Registrar,  
High Court of Kerala  
Ernakulam- 682031
14. The Registrar,  
Madras High Court  
Thiru. C. Kumarappan  
Registrar General  
Madras High Court,  
Chennai-600104
15. The Registrar,  
High Court of Madhya Pradesh,  
Jabalpur, India - 482001
16. The Registrar,  
High Court of Meghalaya  
Shillong - 793001  
Meghalaya
17. The Registrar,  
High Court of Manipur  
High Court Complex,  
Mantripukhri, Imphal, Manipur  
795002
18. The Registrar,  
Orissa High Court  
Chandini Chowk,  
Cuttack, Odisha 753002
19. The Registrar,  
Patna High Court  
State Bank, L.N. Mithra Institute,  
Bailey Rd, Patna, Bihar 800001
20. The Registrar,  
Punjab and Haryana High Court  
Sector-1, Chandigarh.
21. The Registrar,  
Rajasthan High Court  
Bhagwan Das Rd, C Scheme,  
Ashok Nagar, Jaipur, Rajasthan  
302005
22. The Registrar,  
High Court Of Sikkim  
Gangtok, East Sikkim  
Pin: 737101
23. The Registrar,  
High Court of Uttarakhand,  
Nainital,  
Uttarakhand 263002.

FILE NO. L-16021/5/2017-GP-I  
Government of India  
Ministry of Petroleum and Natural Gas

Shastri Bhawan, New Delhi

Dated: 3<sup>rd</sup> February, 2021

To,  
The Registrar General,  
All High Courts (as per list)

Sub: Filling the post of Member (Legal) in Petroleum and Natural Gas Regulatory Board (PNGRB).

Madam/Sir,

I am directed to say that one post of Member (Legal) has fell vacant on 20.03.2020 in PNGRB and it has been decided to fill the vacancy by inviting applications for the post through open advertisement in leading newspapers. Accordingly, advertisement has been published on 16.01.2021 in leading newspapers including Employment News. Copy of advertisement along with details of the vacancy is enclosed at Annexure.

2. In this regard, it is requested that the vacancy may kindly be given wide publicity through the website and Notice-Boards of the High Court.

Yours faithfully,



(Raj Kishore)

Under Secretary to the Govt. of India

Tel. No. 2338-9464

Encl: as above.



1. The Registrar,  
High Court Of Andhra Pradesh  
Nelapadu, Amaravati. Pin 522202
2. The Registrar,  
Allahabad High Court  
Nyay Marg,  
Allahabad,  
Uttar Pradesh-211017
3. The Registrar,  
Bombay High Court,  
Fort, Mumbai -32.
4. The Registrar,  
Calcutta High Court,  
3, Esplanade Row West,  
Kolkata, Pin - 700 001
5. The Registrar,  
High Court Of Chhattisgarh,  
Bodri, Raipur Road, Bilaspur,  
Chhattisgarh  
Pin : 495220
6. The Registrar,  
Delhi High Court,  
Sher Shah Road,  
New Delhi - 110053.
7. The Registrar,  
High Court of Gujarat  
Sola, Ahmedabad  
Pin Code : 380 060  
Gujarat.
8. The Registrar,  
The Gauhati High Court  
Mahatma Gandhi Road  
Guwahati - 781001  
Assam, India
9. The Registrar,  
High Court Of Himachal Pradesh  
Ravenswood, Shimla - 171 001
10. The Registrar,  
High Court of J&K  
Jammu & Kashmir State  
Judicial Academy,  
Janipur, Jammu - 180005.
11. The Registrar,  
Jharkhand High Court,  
Doranda,  
Ranchi-834 033
12. The Registrar,  
High Court of Karnataka,  
Dharwad,  
Dharwad-580 011.
13. The Registrar,  
High Court of Kerala  
Ernakulam- 682031
14. The Registrar,  
Madras High Court  
Thiru. C. Kumarappan  
Registrar General  
Madras High Court,  
Chennai-600104
15. The Registrar,  
High Court of Madhya Pradesh,  
Jabalpur, India - 482001
16. The Registrar,  
High Court of Meghalaya  
Shillong - 793001  
Meghalaya
17. The Registrar,  
High Court of Manipur  
High Court Complex,  
Mantripukhri, Imphal, Manipur  
795002
18. The Registrar,  
Orissa High Court  
Chandini Chowk,  
Cuttack, Odisha 753002
19. The Registrar,  
Patna High Court  
State Bank, L.N. Mithra Institute,  
Bailey Rd, Patna, Bihar 800001
20. The Registrar,  
Punjab and Haryana High Court  
Sector-1, Chandigarh.
21. The Registrar,  
Rajasthan High Court  
Bhagwan Das Rd, C Scheme,  
Ashok Nagar, Jaipur, Rajasthan  
302005
22. The Registrar,  
High Court Of Sikkim  
Gangtok, East Sikkim  
Pin: 737101
23. The Registrar,  
High Court of Uttarakhand,  
Nainital,  
Uttarakhand 263002.

MINISTRY OF PETROLEUM & NATURAL GAS

GOVERNMENT OF INDIA  
SHASHTRI BHAWAN, NEW DELHI - 110001

APPLICATIONS FOR SELECTION OF MEMBER (LEGAL), PETROLEUM AND NATURAL GAS REGULATORY BOARD (Advt. - 02) (Re-advertised).

Nominations/Applications are hereby invited for consideration of the Search Committee for selection to one post of Member (Legal), Petroleum and Natural Gas Regulatory Board. The post will fall vacant on 20.03.2020. The advertisement has been published in Employment News on 16.01.2021.

2. The term of office, the salaries and allowances payable to and the other terms and conditions of service of Member, Petroleum and Natural Gas Regulatory Board is governed by the PNGRB Act, 2006 and the rules notified thereunder. The Act and the Rules notified thereunder are also available on the website at <http://www.petroleum.nic.in>.

3. Bio-data of those who fulfil the qualifications and not more than 62 years of age as on 01.03.2021, be sent in the format given below:

i.	Name of the Post applied for/ Advertisement No.	
ii.	Name of the Applicant	
iii.	Father's Name	
iv.	Date of Birth	
v.	Age as on <u>01.03.2021</u>	
vi.	Address for Communication	
vii.	Telephone No. - Landline (with STD code) & Mobile	
viii.	E-mail Address	
ix.	Whether application is sent through Proper Channel (Yes/No)	
x.	Present Occupation/Profession/Service	
xi.	Educational Qualifications	
xii.	Previous Employment/Experience Details (enclose details of experience as per PNGRB Act, 2006)	
xiii.	Attach one page write-up of your expectation from the job	

4. Last date for receiving applications: 30 days from date of advertisement in the leading newspapers (Applications received after this date will not be considered)

5. The applications in the prescribed proforma may be forwarded along with following documents:-

- i. Special Achievements/Field of Specialization.
- ii. Vigilance Status (VS/IC/PC).
- iii. A statement showing major/minor penalties imposed during the last ten years.
- iv. CR dossiers containing CRs for the last ten years. In case of photocopies of CR dossiers, every page should be duly attested by an officer not below the rank of Under Secretary to the Govt. of India.

6. Application received after the closing date or without the APAR/CRs dossier (or attested photocopies of ACRs) or otherwise found incomplete or not in the prescribed proforma are liable to be rejected. Officers who apply for the post will not be allowed to withdraw their candidature subsequently. Advance copies of application received after the last date or otherwise found incomplete are liable to be rejected.

7. While forwarding the applications, it may be verified & a certificate may be furnished to the effect that the particulars furnished by the officer are correct. It may also be confirmed that in the event of selection for appointment, the officer concerned will be relieved of his duties.

8. The Search Committee reserves the right to consider persons other than those nominated or who have applied.

9. Address for sending applications:

Joint Secretary (GP),  
Ministry of Petroleum & Natural Gas,  
Shastri Bhawan,  
New Delhi- 110001.

16/1/2021



**MINISTRY OF AYUSH**

**AYUSH BHAWAN**

“B” ब्लॉक, पी.पी.ओ. कॉम्प्लेक्स  
 'B' Block, GPO Complex  
 अटल एनर्ज, नई दिल्ली-110023  
 INA, New Delhi-110023  
 Website: www.ayush.gov.in  
 F. No. Y. 180117/2020-EP(11)  
 Dated: 18.01.2021

**NOTIFICATION**

Applications are invited for the post of Chairperson and Part-time Members of the National Commission for Indian System of Medicine (NCISM), President and Members of the Autonomous Boards of the NCISM and the Secretary of the NCISM.

2. Applicant must be less than 65 years of age as on 15.02.2021.

1. The last date of receipt of application shall be 15.02.2021 no later than 4:00 pm Indian Standard Time.

2. Detailed advertisement and the application format will be hosted on the Ministry of AYUSH website at www.ayush.gov.in and may be downloaded.

3. Duly filled application in the prescribed proforma along with attested copy of all relevant certificates should be sent to the following address:  
 Secretary, Ministry of AYUSH, AYUSH Bhawan, B-Block, GPO Complex, INA, New Delhi 110023, superscribing on the envelope "Application for the post of ..... (respective post) in the National Commission for Indian System of Medicine".

4. Scanned copies of the applications along with all relevant documents must be sent on the email address: ncism.ayush@gov.in.

5. Both the hard copy and online applications are mandatory for consideration of candidature. The scanned online copy will be considered as the final application and must be received by the due date and time at the designated



**India Trade Promotion Organisation**

[A Government of India Enterprise]  
 Pragati Bhawan, Pragati Maidan,  
 New Delhi-110 001(India)

F. No. 4-ITPO(BYE-V)2020 Date: 16/01/2021

**Career Opportunity at ITPO**

India Trade Promotion Organisation (ITPO) invites application for engagement of **One Consultant (Social Media) and Two Consultants (Finance) on contractual basis for a period of one year** as per requirement of ITPO, on consolidated remuneration of Rs. 40,000/- each per month minus TDS as applicable.

Last date for submission of application: within one month.

For further details, please visit our website: [www.indiatradefair.com](http://www.indiatradefair.com)

EN 36/60



**Ministry of Petroleum and Natural Gas**

(MoPNG) Advt. 02 (Re-advertised)

Invites applications for the post of Member (Legal) in Petroleum and Natural Gas Regulatory Board (PNGRB). The post fell vacant on 20.03.2020.

Last date for receipt of applications in MoPNG is 30 days from the date of advertisement

For complete details visit:  
<http://www.petroleum.nic.in>  
<http://www.pngrb.gov.in>

davp 33112/11/0012/2021

EN 36/63

**Jawaharlal Nehru University**

New Delhi-110067

Advt. No. 12RC/107/2021

Online applications are invited in the prescribed Application Form from eligible candidates for appointment in the post of Registrar. The post of Registrar carries Scale of Pay Level-14 (Rs. 144200-218200) with rationalized Entry Pay of Rs. 144,200 as per 7th CPC Pay Matrix.

**Essential Qualification & Experience:**

(a) Master's degree with at least 55% of the marks or an equivalent grade in a point scale wherever grading system is followed.

(b) At least 15 years of experience as Assistant Professor in the Academic Level-11 and above or with 1 year of service in the Academic Level-12 and above including as Associate Professor along with experience in educational administration. OR

(c) Comparable experience in research and/or other institutions of higher education. OR

(d) 15 years of administrative experience of which 3 years shall be as Deputy Registrar or an equivalent post.

Note: 5% relaxation in percentage of marks at Master's level from 55% to 50% will be extended to SC/ST/PwD candidates and to the existing incumbents who are already in the University system as provided under UGC guidelines issued from time to time.

Desirable: Published work on University Administration.

Note: The appointment shall be made for a tenure of 5 years which can be renewed for similar term by the Executive Council of the University. For candidates applying on deputation basis from Govt. or any other organization/institution, the terms and conditions of his/her service shall be governed by the Deputation Rules of the Government of India. However, the age of a candidate would be 62 years and the post does not carry the benefit of employment.

Job Description: The Registrar should have wide-ranging experience in all aspects of University administration. Registrar will be the head of the Administrative office of the University headed

**Government of India  
 Central Research Institute**

Tehsil Kasauli, Distt. Solan, H.P.- 173204

Tel. No. (01792) 273189 & 273105

Website: www.crikasauli.nic.in

E-mail: director-crik-hp@gov.in

No: 1-18/2020-Admn

Dated 07-01-2021

**ABRIDGED ADVT. NOTICE**

Applications are invited from the eligible candidates for appointment on deputation basis (including short term contract) to one post of Stenographer Grade-I Group 'B' Non-Gazetted in Central Research Institute, Kasauli.

A detailed advertisement notice alongwith application format can be seen on Institute Website www.crikasauli.nic.in.

Duly completed applications through proper channel should reach to the undersigned within 60 days of publication of this Notice in Employment News.

davp 17132/11/0014/2021

EN 36/68

Director, IC

Government of India

**National Technical Research Organisation**

**RECRUITMENT NOTICE**

Applications are invited from eligible officers to fill up vacancies in the post as mentioned below:-

Sl. No.	Name of the Post	No. of Vacancies*	Level in the Pay Matrix	Method of Recruitment
(i)	Section Officer	07	Level - 8	Deputation
(ii)	Administrative Officer	02	Level - 10	Deputation

\* Subject to increase or decrease.

Application in prescribed proforma completed in all respects should reach "Deputy Director (R), National Technical Research Organisation, Block-III, Old JNU Campus, New Delhi -110067" within 30 days from the date of publication of this advertisement in the Employment News. The requisite details regarding qualifications, experience, application proforma and other information in connection with this recruitment advertisement are available on the website ntro.gov.in for information.

davp 58101/11/0029/2021

Deputy Director (R)  
 EN 36/65



**National Institute of Homoeopathy**

(An Autonomous Organisation)  
 Govt. of India, Ministry of AYUSH  
 Block- GE, Sector- III, Salt Lake  
 Kolkata -700106

Website: www.nih.nic.in

**NOTICE**

No. 8-012/NIH/DAVP/2012

This is for information of all concerned that the advertisement published in the Employment News, dated 14-20 January 2017 and 4-10 February 2017 and also in the Institute website www.nih.nic.in for filling up various vacant posts at National Institute of Homoeopathy, Kolkata is hereby cancelled.

Director

NIH, Kolkata

EN 36/66

davp 17209/11/0001/2021

Regulations as may be required by the Statutory Bodies, Vice-Chancellor and Rectors.

Age Limit: Preferably below 57 years of age on the closing date of the advertisement.

The eligible and interested persons may apply online through the University website www.jnu.ac.in. Applications through any other mode, except online, will not be accepted.

The applicants shall upload photograph, signature, copies of essential qualifications, experience, date of birth, caste/PwD certificate, NOC from the present employer etc. within one month of the publication of this advertisement in the Employment News.